

of Members of Parliament to and from Parliament House Estate and to improve circulation of traffic around Parliament House.

(b) As a result of the diversion, the walking distance has somewhat increased, for those commuters.

(c) There is no such proposal at present.

Expenditure on T.A. & D.A. in the National Remote Sensing Agency

5923. SHRI KALYAN JAIN: Will the Minister of PLANNING be pleased to state:

(a) whether expenditure on T.A. & D.A. in the National Remote Sensing Agency (an agency under the Department of Science and Technology) is much more than the total salary of staff and officers of NRSA; and

(b) if so, facts and reasons therefor?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No Sir,

(b) Does not arise.

स्कूटर्स इण्डिया लिमिटेड को हुई हानि

5924. श्री भानु कुमार शास्त्री : क्या उद्योग मन्त्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1975-76 को अपनी वार्षिक रिपोर्ट में स्कूटर्स इण्डिया लिमिटेड; लखनऊ, ने कितनी हानि दिखाई है ;

(ख) क्या इस कम्पनी द्वारा निर्मित स्कूटर अपनी घटिया किस्म के कारण बाजार में नहीं बिक रहे हैं ; और

(ग) विजय स्कूटर्स का उत्पादन बढ़ाने के लिए सरकार द्वारा क्या कार्रवाई की जा रही है ?

उद्योग मंत्री (श्री जार्ज फर्नांडीस) ।

(क) स्कूटर्स इण्डिया लिमिटेड को वर्ष 1975-76 में मूल्यह्रास के पूर्व 2.30 करोड़ रुपये और मूल्यह्रास के पश्चात 3.28 करोड़ रुपये की हानि हुई ।

(ख) और (ग). एक विशेष ब्रान्ड को छोड़कर अन्य स्कूटरों की मांग में सामान्य रूप से मन्दी आई है । स्कूटर्स इण्डिया लिमिटेड द्वारा वितरण तन्त्र में सुधार करने के लिए कदम उठाए जा रहे हैं । स्कूटरों के प्रत्याशित ग्राहकों को बैंकों से सरल ऋण देने की बात पर भी विचार किया जा रहा है । यह भी सच है कि स्कूटरों की क्वालिटी के बारे में कुछ शिकायतें मिली थीं । देश में संचालन स्थिति के अनुकूल वाहन में उपयुक्त डिजाइन सुधार भी किया जा रहा है ।

Coca Cola Export Corporation

5925. PROF. R. K. AMIN: Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 2648 on the 6th July, 1977 regarding Coca Cola Export Corporation and state:

(a) whether remittance, import licence etc. should not exceed 80 per cent; and

(b) if so, whether this restriction is to be applied on cash basis or on accrual basis?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) The remittance facilities will be calculating on Cash Basis. For the calculation of remittances each year, the accounting of the value of exports will be on Cash Basis instead of Accrual Basis.

Scholarships offered to S.C. Students in Chidambaram, Tamil Nadu

5926. SHRI A. MURUGESAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the number of scholarships offered